IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF FIPOLA RETAIL (INDIA) PRIVATE LIMITED Date of commencement of CIRP: 02nd May 2023 CIN: U15532TN2016PTC113906

Filing under clause (ca)		
of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution	Summary as on 16-08-2023	LIST OF CREDITORS
Process for Corporate Persons) Regulations, 2021	•	

6	v	1			2	-	S S		
6 A R Foundations	5 ARIA investments	+ Deanstaik Enterprises	S & R Foundations Filvate Limited	A P Foundations December 1	2 Ascendant LLP	M Kowsikan	Name of the Creditor		
09-05-2023	13-05-2023	17-05-2023	09-05-2023	10 00 1010	13-05-2023	16-05-2023	Date of Receipt	Details of	
7,73,93,318	2,19,25,485	6,69,96,164	3,25,28,219	410,00,00,0	110 59 00 5	7,48,09,151	Amount claimed	Details of Claim Received	
1,41,35,236	2,19,25,485	2,56,15,342	3,24,59,178	2,27,03,014	3 70 63 01 1	5.59.50.000	Amount of Claim admitted		List of unse
1,41,35,236 Unsecured Loan and Compulsorily Convertible Debentures	2,19,25,485 Corporate loan converted into OCD and interest due	2,56,15,342 CCD interest. Unsecured loan and interest due thereon	3,24,59,178 Unsecured Loan and interest due thereon	3,27,03,014 Corporate ioan converted into OCD and interest due	Chieren and microst due meteon	5.59.50.000 Unsecured loan and interset due thereon	Nature of Claim	Deatails of Claim Admitted	List of unsecured financial creditors (other than financial creditors belonging to any class of Annexure-4
NI.	Z	2	Z	ZE	ZIE		Amount Covered by Security Intrest		onging to a
NE S	Z	Z Z	2	Z	NIL		Amount Covered by gurantee		ny class o
No 3	2	2	5	No	No		Whether Related Party?	h	(creditors)
6.82%	10 5002	20.00.00	5 679/	15 91%	27.01%		Whether % of Voting Related Share in Party ? COC		
NIL	NIL	THE PARTY	NII O	Z	NIL		Amount of Contigent Claim		
NE	NIL	NIL	1	2	NIL		any mutual dues, that may be set- off		
6.32.58.082	4.13,80,822	09,041					Amount any of mutual Amount of claim Contigent dues, that not admitted Claim may be set		
1					1.88.59.151		Amount of claim Amount of claim not admitted under verification		
1	1	1	1	1		1	-		

NO SI

11 Maharajan P 12 Ganesan Muthuramalingam

19-05-2023

7,77,151

Unsecured loan and interest due thereon

N

S. S S

0.00% 0.39% 2.47%

NIL Z NIL Z Z

10,47,25,205

2,30,61,120

Z N N

1.92%

NIL

19-05-2023

Total

33,49,09,156

20,71,22,831

Note: As the books of accounts of Fipola Retail (India) Private Ltd are yet to be received, the claim has been verified with the documents submitted by the claimants and are admitted

Mindshare United Foundation

19-05-2023 16-05-2023 17-05-2023 19-05-2023

94,08,210 57,85,000 72,65,416 39,83,836 10,74,192

84,00,000 Unsecured loan
57,85,000 Unsecured loan
51,23,000 Unsecured loan and interest due thereon
39,66,575 Unsecured loan and interest due thereon
8,00,000 Unsecured loan and interest due thereon

Z Z Z Z Z

E E E

S S S

4.06%

Z Z

21,42,416 10,08,210

2,74,192

and interest due thereon

Suresh V Sandeep

6 A R Foundations 7 Muthukumar S

Remarks, if any

